so far sanctioned 20 schemes to different primary cooperative societies and 9 schemes to different apex cooperative societies with HUDCO's loan commitment of Rs. 6 33 crores.

(c) The Sixth Plan (1980-85) has increased the equity of HUDCO to Rs 75 crores from Rs. 25 crores. Including the recoveries of loan, HUDCO would be able to invest Rs. 600 crores in its various housing programmes during the plan, 55% of which will be for the EWS and LIG people.

## Technology for Development of Reclamation of Land

3025. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Central Soil Salinity Research Institute, Karnal has developed the technology for reclamation of land;
- (b) the land reclaimed in various States so far;
- (c) the increase in foodgrains production from the reclaimed land in various States; and
- (d) how much land is proposed to be reclaimed during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION: (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) So far an area of 1.76 lakh hectares of alkali land which was lying barren and giving desolate look has been brought under reclamation and crop production, in the States of Haryana, Punjab and Uttar Pradesh.

In Haryana, Punjab and Uttar Pradesh an area of 51000, 71564 54000 hectares respectively has been covered under the land reclamation pogramme

- (c) No exact strainties is available regarding the increased food production from the reclaimed land but the research experiments so far conducted have indicated that from the reclaimed land on an average of a bout 5-6 tonnes of rice and wheat grains ha/year can be obtained.
- (d) The major programme of land reclamation is being taken up in U.P., Punjab and Haryana States and in the 6th Plan a target of 26000 ha., 1,75,000 ha. and 38000 hectares of land reclamation programme has been proposed.

At present the land reclamation programme is being taken up by the State Departments of Agriculture. For the current year, according to the reported capability of States, it is envisaged to reclaim 8000 and 20,000 hectares of alkali land by Hryana and Uttar Pradesh States respectively.

## News items captioned "World Bank Loans for Three states"

3026. DR. VASANT KUMAR PANDIT : SHRI MADHAVRAO SCINDIA :

Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether attention of Government has been drawn towards a newsitem appearing in the "Hindu" daily dated 12th May, 1981 under the caption "Word Bank Loans for There States";
- (b) if so, the amount of loan to be given by the World Bank, the names of States earmarked by the World Bank, the purpose for which the amount so allocated and will be utilised by the States; and
- (c) the time by which the loan is to be returned, the mode of re-pay-

ments and total amount of loan taken by India from the World Bank during the last three years and the purpose for which it was taken?

## THE DEPUTY MINISTER IN THE MINISTRY OF

AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): (a): Yes

(b) The relevant information is asunder:

S. No.	Name of the Project and Credit No.	Date of signing	Date of effective-ness	Total cost of Project (\$ m)	Amount of credit (\$ M.)	Credit closing date
1.	Maharashtra Agri, Extn. (1135-IN)	7.5.81	22.7.81	33.3	23.00	30.6.87
2.	M. P. Agri. Extn. (Phase II) 1138-IN	7.5.81	22.7.81	52.6	37.00	30.6.87
3.	Tamil Nadu Agri. Extn. (1137-IN)	7.5.81	22.7.81	39.7	28.00	30.6.87

The purpose for the grant of loan in all the three cases is reorganisation and strengthening of the agricultural extension administration in these states.

(c) As per the standard terms the IDA Credits carry no interest but only a service charge of 0.75% on the principal amount of the credit withdrawn and outstanding from time to time. The maturity period is 50 years including 10 years grace. The IDA Credits are to the Government of India. No loan was taken by India from the World Bank during the last three years for these three states for Agricultural Extension Projects.

## खिचड़ीपुर दिल्ली में जल-सप्लाई

३०२७ श्री भोगेन्द्र सः: निर्माण और ग्रावास मंत्री यह बताने कपा करेंगे कि:

(क) क्या दिल्ली प्रशासन ने खिचड़ी पूर में "कल्याणवास" में दो कर्मचारी क्वार्टरों का निर्माण किया है

भीर यदि हां, तो तत्सम्बन्धी पूर्ण ब्यौरा क्या है ;

- (ख) क्या "कल्याणवास" में प्रदूषित पानी सप्लाई किया जा रहा है जो कि न तो पीने योग्य है ग्रीर न ही नहाने लायक है; ग्रीर
- (ग) यदि हां, तो क्या विहां पीने योग्य पानी की सप्लाई करने के व्यवस्था की जा रही है ?

संसदीय कार्य तथा निर्माण ग्रावास मंत्री (श्री मीव्म नारायण सिंह): (क) दिल्ली प्रशासन ने सूचित किया है कि उसने अपने कर्मचारियों को ग्राबंटन करने के लिए नई दिल्ली ननरपालिका द्वारा निर्मित 1707 रिहायशी एकक खरीदे थे । इनमें 555 क्वार्टर टाईप II arpiौर शेष 1152 क्वार्टर टाईप f I के मानक के अनुरूप है।

(ख) जी, नहीं । दिल्ली प्रशासन ने स्चित किया है कि 3 नलक्पों से पानी की सप्लाई की जा रही है जीवाण विज्ञान की रिपोटों से